GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1120 TO BE ANSWERED ON 25.07.2025

WOMEN COMMISSION

1120. SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether there is any functional Commission for Women at UT level in the Union Territory of Dadra and Nagar Haveli and Daman and Diu;
- (b) if so, the details and composition thereof, indicating the number of the cases registered disposed/pending therein during the last three years along with the nature of cases under which highest number of complaints were received; and
- (c) if not, the reasons therefor along with the steps taken to make it functional?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (c): UT Administration of Dadra Nagar Haveli, Daman & Diu has informed that there is no Women Commission in the Union Territory of Dadra and Nagar Haveli and Daman and Diu, being a Union Territory without legislature.
